

(d) No, Sir.

(e) and (f). The lease arrangements have already been terminated by Indian Airlines.

[English]

Flood Control in Gujarat

*93. SHRI KASHIRAM RANA: Will the Minister of WATER RESOURCES be pleased to state:

(a) whether any scheme received from the Government of Gujarat for flood control with foreign assistance is pending with the Union Government for approval;

(b) if so, the details thereof and action taken thereon; and

(c) whether there is any demand for sanction of flood control scheme of Narmada, Tapi, Sethi rivers in Gujarat under foreign aid scheme?

THE MINISTER OF WATER RESOURCES AND MINISTER OF PARLIAMETARY AFFAIRS (SHRI VIDYACHARAN SHUKLA): (a) No, Sir.

(b) Does not arise.

(c) No, Sir.

Minor Irrigation Sources During Eighth Plan

*94. SHRI SOBHANADREESWARA RAO VADDE: Will the Minister of WATER RESOURCES be pleased to state:

(a) the total land under Minor Irrigation at the end of March, 1992 Statewise;

(b) the irrigation potential as per latest surveys;

(c) the details of targets fixed to create additional irrigation potential under Minor irrigation during the Eighth Plan period Statewise; and

(d) the amount allocated during the plan period; Statewise?

THE MINISTER OF WATER RESOURCES AND MINISTER OF PARLIAMETARY AFFAIRS (SHRI VIDYA CHARAN SHUKLA): (a) A statement is attached.

(b) A. Minor Irrigation DCensus with reference to year 1986-87 has been conducted in all the States except Rajasthan. The final figures of potential created in Minor Irrigation are yet to be firmed up by States.

(c) and (d). A Statement is attached.

STATEMENT

Sl.No.	Name of State/UT.	Approximate potential created by the end of March 1992 (thousand ha.)	Target for VIII Plan (thousand ha.)	VIII Plan outlay (Rs. in crores)
1	2	3	4	5
1.	Andhra Pradesh	2871.51	500.00	234.68
2.	Arunachal Pradesh	63.00	20.00	53.69
3.	Assam	621.46	180.00	183.45
4.	Bihar	4769.95	1832.00	1021.30
5.	Goa	18.33	4.00	13.10
6.	Gujarat	1910.30	180.00	240.00
7.	Haryana	1515.17	100.00	134.45
8.	Himachal Pradesh	136.44	25.00	95.25
9.	Jammu & Kashmir	361.85	40.00	84.20
10.	Karnataka	1449.80	220.00	306.91
11.	Kerala	515.87	100.00	130.00

Sl.No.	Name of State/U.T.	Approximate potential created by the end of March, 1992 (thousand ha.)	Target for VIII Plan (thousand ha.)	VIII Plan outlay (Rs. in crores)
1	2	3	4	5
12.	Madhya Pradesh	2574.32	532.00	726.37
13.	Maharashtra	2461.65	460.00	612.17
14.	Manipur	43.57	15.00	25.00
15.	Meghalaya	44.14	12.00	29.03
16.	Mizoram	10.55	6.00	11.75
17.	Nagaland	65.15	13.00	21.00
18.	Orissa	1258.62	150.00	389.40
19.	Punjab	3267.66	76.00	113.20
20.	Rajasthan	2388.48	300.00	171.92
21.	Sikkim	22.32	5.00	11.50
22.	Tamil Nadu	2125.23	110.00	250.00
23.	Tripura	88.35	27.00	31.50

Sl.No.	Name of State/UT.	Approximate potential created by the end of March 1992 (thousand ha.)	Target for VIII Plan (thousand ha.)	VIII Plan outlay (Rs. in crores)
1	2	3	4	5
24.	Uttar Pradesh	18827.00	5439.00	400.60
25.	West Bengal	2793.55	450.00	370.00
Total States		50210.17	10704.00	5862.47
Total Union Territories		82.88	7.00	21.79
General Sector				293.00
All India		50293.05	1071.00	5977.26